

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM**

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

**APPLICATION NUMBER :
PETITION NUMBER : TCP/218/ (IB)/2017
NAME OF THE PETITIONER(S) : K. GANESAN
NAME OF THE RESPONDENT(S) : SHAMUDI ARADHANA TEXTILES
UNDER SECTION : 433 (e)(f)**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1	K. SATHISH	COUNSEL for Petitioner	
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ORDER

Mr. K. Sathish, Counsel for Petitioner present and prayed for time to place the order passed by the Hon'ble High Court of Madras in another matter appointing OL wherein this Respondent is the party. At request, time is enlarged. Put up on 03.08.2017 at 10.30 A.M.


(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)

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